

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1092(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	M/S. OMM CONSTRUCTIONS VS TUAMAN ENGINEERING LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Deepnath Roy Chaudhary, Adv.] For the Operational Creditor
Mr. Hareram Singh, Adv.]
Ms. Swagata Ghosh, Adv.]

Mr. Anirban Ray, Adv.] For the Corporate Debtor
Ms. Shrivalli Kajaria, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the operational creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. The Registry is directed to seek verification of the signatures as mentioned in the Order dated 29.08.2023. We hope and trust that the Report would be furnished before us within a period of four (4) weeks.
3. List this matter for further consideration on **26.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.